

Annexure 3

Name of the corporate Debtor: Nirmal Lifestyle (Kalyan) Private Limited

Date of Commencement of CIRP: 16th June, 2022

List of creditors as on: 15th February, 2023

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

| Sr. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any | |
|--------------|---|---------------------------|-----------------------|---------------------------|--|-----------------------------|-----------------------|-----------------------------|--|-------------------------------|-------------------------------------|-----------------------|--------------------------|
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | whether related party | | | | | | % of voting share in CoC |
| 1 | SREI Equipment Finance Limited | 24-06-2022 | 1,47,17,09,006 | 1,21,58,87,273 | Loan | | No | 9.52% | | | 25,58,21,733 | Secured | |
| 2 | Assets Care and Reconstruction Enterprise Limited | 01-07-2022 | 4,70,97,21,114 | - | Mortgagor facility of Nirmal Lifestyle Ltd | | No | 0.00% | | | 4,70,97,21,114 | details sought | |
| | | | 1,95,78,55,970 | - | Corp Guarantee for Nirmal Lifestyle Ltd | - | | | | | 1,95,78,55,970 | details sought | |
| | | | 1,63,76,24,274 | - | Corp Guarantee for Nirmal Lifestyle Holdings Pvt Ltd | - | | | | | 1,63,76,24,274 | details sought | |
| | | | 8,30,52,01,358 | - | | - | | | | | 8,30,52,01,358 | | |
| Total | | | 9,77,69,10,364 | 1,21,58,87,273 | | | | 9.52% | - | - | - | 8,56,10,23,091 | |

Note 1: SREI Equipment Finance Limited

1 Primary Security

All that pieces and parcel of Land admeasuring about 14.46 acres or thereabouts situated at Village Ambivali, Taluka Kalyan, District Thane.

2 Collateral Security

A- Nirmal Lifestyle Ltd

All that piece and parcel of the Entire Third floor of Commercial Building No. 3B, Multiplex Building, LBS Marg, Mulund West, Mumbai – 400080 admeasuring to the extent of 88,436.80 sq ft chargeable area (55,273 sq ft carpet area) situated at Village Nahur, Taluka and Registration and Sub district Kurla and District Mumbai Suburban bearing new CTS Nos 491/A (part) admeasuring in the aggregate 51,700 sw mrts or

B- Nirmal Developers

All that piece and parcel of the leasehold land or ground situated lying and being at Village – Mulund bearing CTS No. 4/3 admeasuring 8824.5 sq mtrs or thereabouts, situated at Balrajeshwar Road, Mulund West, Mumbai – 400080, within the registration district and sub-district of Bombay City and Bombay Suburban and within the limits of Municipal Corporation of Greater Bombay having the project known as “Nirmal Olympia II” forming part of the larger property bearing Survey no. 255, Hissa Nil and Survey no. 256, Hissa No. 1 A corresponding to CTS Nos. 4,4/1,6,6/1 to 3,10,10/1 to 29 and 11, New CTS Nos. 4/1, 4/2, 4/3, 4/4,

C- Dharmesh Sardarmal Jain

All that piece and parcels of land together with Cinema Theatre and all other buildings standing thereon situate at Mulund within the Gram Panchayat of Mulund, Registration Sub District Bandra, district suburban Bombay bearing CTS No. 872, 872/1 to 14, 873, 873/1 to 8 aggregating to 2634.9 sq mtrs as per the Property Cards, Netaji Subhashchandra Road, Mulund – West, Mumbai – 400080.

D- Sujyoti Land Developers Pvt Ltd

All that piece and parcel of Land admeasuring about 21.502 acres or thereabouts situated at Village Balyani, Taluka Kalyan, District Thane

TO INCLUDE AMBIVALI LAND BELONGS TO NLKPL